Title: Need to constitute National Education Commission in the Country.

DR. K.S. MANOJ (ALLEPPEY): Mr. Chairman, Sir, I am sorry I was not present in the House when you called my name because I had an appointment with the hon. Minister of Shipping and Transport at 7.30 p.m. That is why I had to go there.

MR. CHAIRMAN: As a special case, I allow you two minutes. [R88]

DR. K.S. MANOJ: [r89]Sir, today, the students of our country, under the auspices of Students Federation of India, observed today as the day for Protection of Education Rights of the Students of the country. They are demanding an institution of a National Commission on Education to look into various aspects of education in our country.

In their demand, they are asking for an assurance for reservation of seats to SC/ST and OBC students in all the professional educational institutions. The UPA Government has agreed to increase the investment in education. In the Eleventh Plan itself, they have agreed to enhance the provision for education. Even though, the UPA Government has announced it, nothing has happened so far. So, the students demand that six per cent of GDP or 10 per cent of the budgeted amount should be provided for education.

Sir, there is no regulation for controlling self-financing professional colleges in our country. The functioning and the admission process in the self-financing professional educational institutions should be regulated and the admission should be based on merit only and the reservation in the educational institutions should be made as early as possible. I would also request that the other demands of the students of the Students Federation of India should be looked into seriously and fulfilled.

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 28th November, 2007, at 11 a.m.

20.26 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on[r90] Wednesday, November 28, 2007/ Aagrahayana 7, 1929 (Saka).

Cd by B [r1]

[R2]two pages for printed question.

fd. by c [R3]

Contd. By d1.e [R4]

Three pages fo question [r5]

Contd. By e1 [MSOffice6]

Fd by f1 [r7]

Cd by g1 [R8]

Cotd by h1 [MSOffice9]

fd by j1 [h10]

[rep11]k1fd

(Fd.by l1) [r12]

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Cd by n1 [r14]
Ctd. By o1 [m15]
Fld.. by r1 [r16]
Fd by s1.e [r17]
Cd by T [r18]
R19 cd by u1
Cd by x1 [r20]
cd. by y [R21]
Contd. By z1.e [R22]
Dr. anbumani contd. [MSOffice23]
[rep24]a2cd
(Cd.by Yogi Aditya Nath)
cd. by b2.e [a26]
Cd by c2
Cotd by d2 [MSOffice28]
[p29]Cont by e2.h
[r30]fld by f2
Fd. by g2 [r31]
cd. b [h32]y h2
[r33]Fld by j2.3
Cd by k2.h R34
Cd by I2 [a35]
Cd by m2 [r36]
(cd. by n2) [b37]
[s38]cd. by o2
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cd. by t2 [R42]
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cd. by [R44]w2.h
Sh. ram kripal yadav cd. [R45]
cd. by z2 [R46]
Cd by z2.h [R47]
[a48]Sh Hussian cd
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[k51]contd by e3
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Cont by h3.h [p54]
N55Cd by j3
[R56]cd. by 'd3'
cd. by n3 [R57]
Contd. By o3.e [R58]
Contd. By P3 [MSOffice59]
Shri Reddy cd. [a60]
cd. by q3.e [a61]
[R62](Cd. by r3)
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Ctd. By x3 [m65]
[k66]contd by y3
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[r72]fld by m4
cd. by n4 [r73]
Cd. by o4
Contd by p4.e [r75]
Ctd. By q4 [m76]
[a77]contd by r4
fld by S4 [s78]
Fld.. by t4 [79]
cd.by u4 [R80]
Cd by W4 [r81]
[MSOffice82]Fld X4
cd. by 'y4' [R83]
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[R88](Fd. by e5)

[r89]dr majjnokj ctd

[90] Friday, March 10, 2000/Phalguna 20, 1921 (Saka).